



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.10.2023

NOTICE

Please take notice that the following matters adjourned in the Court-III on 19.10.2023.
The next date is 14.12.2023.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No.19 of 2020 (PH)	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Balaji Subramanian- R11

By order of Hon'ble Chairperson

-Sd/-

Registrar